

P>**Title:** Introduction of Explosive Substances (Amendment) Bill, 1998.

12.03 1/2 hrs.

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, I beg to move for leave to introduce a Bill further to amend the Explosive Substances Act, 1908.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Explosive Substances Act, 1908".

The motion was adopted.

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): I introduce the Bill.

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